

(2) The agricultural University should include at least colleges of agriculture, Veterinary and Animal Science, Home Science, Agricultural Engineering Technology and a School of Basic Sciences and Humanities. As many as possible of these, and certainly a minimum of three should be located on a single campus.

(3) All colleges of the university should be constituent colleges of the University under the same Board of Management, same chief administrative officers, and with fully integrated facility and curricula. This is to be distinguished clearly from affiliation.

(4) All state supported colleges of agriculture and veterinary and animal science which may be established in the State would come within and as constituent parts, of the University. In the establishment of new colleges in this general field and the expansion of admissions in any given field, first priority should be given to development within the existing campuses and preferably the headquarter campus.

(5) Research and Extension programmes (educational phases) in the agricultural and related sciences should be fully integrated with the teaching functions through the agricultural university.

(6) The Agricultural University is an organisation devoted to the educational problems of the rural people to develop leadership, increase production, and generally to improve the standard of living. The purpose of the university administration is to serve the technical staff by;

(i) relieving them of the non-technical work so that they

can devote their full time to the problems to be solved;

(ii) expediting procurement of needed supplies;

(iii) hastening authorization to do the necessary jobs; and

(iv) providing the necessary services to enable them to carry out their functions effectively.

Change in Designation of Junior Domestic Science Teachers taken over from M. C. D. by Delhi Administration

4990. SHRI PHOOL CHAND VERMA:

SHRI JAMBUWANT DHOTE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether some Assistant Teachers have been taken over by the Education Department of Delhi Administration, Delhi from Municipal Corporation of Delhi *w.e.f.* 1st July, 1970;

(b) if so, whether their designations have been changed as Junior Domestic Science Teacher, Junior Physical Education Teacher, etc; and

(c) whether they are still working in the scale of Rs. 165-350 though there is no such provision of scales in Delhi Administration, Delhi for Junior Domestic Science Teacher or Junior P. E. T. while those teaching the middle classes are eligible for the pay scale of Rs. 220-490; if so, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) No, Sir.

(c) Some of the Assistant Teachers, transferred from the Municipal Corporation of Delhi, were teaching physical education drawing domestic science and music and they had been recruited by the Corporation in the Assistant Teachers pay scale which now is Rs. 165—350. These teachers had accepted in writing that they were willing to work as Assistant Teachers in the scale of Rs. 165—250 which they were getting in the Corporation and hence on this specific condition they were accepted in the Delhi Administration and their designation, scales of pay and the pay itself was protected.

Selection Grade to Scheduled Caste Laboratory Assistants in Education Department of Delhi Administration

4991. SHRI PHOOL CHAND
VERMA:

SHRI JAMBUWANT DHOTE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Laboratory Assistant in Education Department of Delhi Administration, Delhi have been given the Selection Grade of Rs. 275—375;

(b) if so, how many Scheduled Caste laboratory Assistants have been granted the said grade?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir.

(b) Two.

Pay Scale to Dance Teachers in Education Department of Delhi Administration

4992. SHRI PHOOL CHAND
VERMA:

SHRI JAMBUWANT DHOTE:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

2795 LS—6.

(a) whether some Dance Teachers in Department of Education, Delhi Administration, Delhi have been working in the pay scale of Rs. 165—350 and teaching the Higher Secondary Classes;

(b) if so why they have not been granted pay scale of T. G. T. i.e. Rs. 250—550 though they are eligible and qualified to teach the Higher Secondary Classes where others having the same qualification enjoy the above said T. G. T. scale; and

(c) if so, number of such teachers who have represented their cases departmentally but their requests were turned down simply stating that they are not qualified and if so, reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

पेन्शनर्स आर्गनाइजर्स एसोसियेशन से
घावास समस्याओं के बारे में ज्ञापन

4993. श्री फूलचन्द वर्मा :
श्री लालजी भाई :

क्या निर्माण और घावास मंत्री यह बताने
की कृपा करेंगे कि :

(क) क्या पेन्शनर्स आर्गनाइजर्स
एसोसियेशन से घावास समस्याओं के संबंध
में पिछले अगस्त में कोई ज्ञापन प्राप्त हुआ है ;

(ख) क्या 15 नवम्बर, 1973 को
सभा पटल पर रखे गये याचिका समिति
के 14 वें प्रतिवेदन में उनकी समस्याओं के
प्रति गंभीर चिन्ता प्रकट की गई है ; और